

(iii) Third Report on 'Demands for Grants (2024-25)' of the Ministry of Skill Development & Entrepreneurship.

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### LEAVE OF ABSENCE

MR. CHAIRMAN: Hon. Members, I have to inform that a communication has been received from hon. Member, Shri Shibu Soren, stating that he is unable to attend the sittings of the current (266<sup>th</sup>) Session of the Rajya Sabha from 25th November to 20th December 2024 on medical grounds.

Does he have the permission of the House for remaining absent from 25th November to 20th December 2024 during the current (266<sup>th</sup>) Session of the Rajya Sabha?

*(No hon. Member dissented)*

MR. CHAIRMAN: Permission to remain absent is granted. We wish him a speedy recovery.

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### OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have received two notices under Rule 267. As the House has already decided that these two days will be devoted for discussion on the Constitution, I appeal to the hon. Members not to press them.

DR. JOHN BRITTAS: I withdraw my notice, Sir.

MR. CHAIRMAN: Thank you! Hon. Members, today we commence a two-day commemoration of a defining moment in our nation's history, the 75th Anniversary of our Constitution's adoption on 26 November 1949. This milestone invites us not to just celebrate, but to deeply reflect on our journey and chart our path forward.

This Constitution has been the bedrock of the world's largest democracy, testament to the profound wisdom of its architects and the resilience of our democratic spirit.

Let our deliberations in this House, over the next two days, reflect the gravity of this occasion. May our discussions strengthen the bond between our